

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/4075/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Murtaza Ahmed Choudhury,  
Member, MACT, Barpeta.

Dated Guwahati, the 5<sup>th</sup> November, 2020.

Sub:- **Casual leave.**

Ref:- Your Letter No.MACT(B) 1005, dated 02.11.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 31.10.2020, has been granted.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-90/1996/4076/A, dated 5.11.2020

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

(Signature)  
05/11/2020

**JT. REGISTRAR (VIGILANCE)**

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